

in Broach district in 1960 and the field since put on production. No oil well has so far been drilled in Dahej and therefore the question of an oil field in this area does not arise.

(b) and (c). No, Sir. The question of establishing another refinery can arise only when sufficient additional quantities of crude oil are available and these cannot be processed in the Gujarat Refinery, if necessary after expansion.

**Distribution of Parliamentary Proceedings of a Question in Income tax Department, Bombay**

9759. SHRI SHANKARRAO MANE :  
SHRI RAMESH CHANDRA  
VYAS :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that 400 copies of the proceedings of a Stareed Question answered on the 1st April, 1968 regarding Income tax assessment of M/s. Ram Narain and Sons, Bombay published in the Free Press Journal were distributed in the Income-Tax Department, Bombay on the 2nd April, 1968 ;

(b) if so, whether this distribution was done under orders of his Ministry ;

(c) if not, who conducted this distribution ; and

(d) the object of this distribution ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) It is a fact that a number of copies of the Free Press Journal dated 2-4-1968 containing details of proceedings in the Lok Sabha on 1-4-1968 regarding the income-tax assessments of M/s. Ram Narain and Sons Ltd., Bombay were distributed in the office of the Income tax Department, Bombay on 2-4-1968. The exact number of copies so distributed is not known.

(b) No, Sir.

(c) and (d). Not known.

**Family Planning Programme by Post**

9760. SHRI K. P. SINGH DEO :  
Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Govern-

ment have evolved a scheme to popularise the family planning scheme by post ;

(b) if so, the details thereof ;

(c) the expenditure likely to be incurred thereon ; and

(d) the benefits likely to be derived therefrom ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) and (d). Government have under consideration a scheme for direct mailing of family planning motivational literature to about two million opinion leaders throughout the country. This literature will inform the opinion leaders about the benefits of small family norm and the way to practice it and will help them to educate and motivate the people on family planning.

(b) and (c). The details of the mailing system are being worked out.

**Income Tax Arrears**

9761. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 2601 on the 4th March, 1968 and state :

(a) the number of parties from whom the amount of outstanding Income-tax arrears has been recovered ;

(b) the names of the parties who have since cleared their dues ;

(c) whether the payment was made in time ; and

(d) action Government propose to take to recover the amount still outstanding ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The amount of outstanding Income-tax arrears has been fully recovered from two parties viz., M/s. Burmah Shell Refineries Ltd., and Gwalior Rayon Silk Manufacturing (Wvg.) Co. Ltd. In other cases partial or 'nil' recoveries have been made.

(c) M/s. Burmah Shell Refineries Ltd. : A demand of Rs. 285.49 lakhs was outstanding as on 31.3.1967. This consisted of demands of Rs. 3.59 lakhs ; Rs. 2.42 lakhs ;